

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP-744(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Byram A Shroff
v/s.
SS Endothermics Pvt. Ltd.

SECTION : 241-242 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 05.10.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)